

Counter not
filed.

for further
orders reg: stay.

Part
III Bench

Further orders

20 Stay. Show cause
act filed.

for orders.

Adj to 13.4.99.

Bench

12/4/99.

Show cause not
filed

for further
orders reg: stay.

Part

3/5 Bench

Counter has
been filed.
Further orders
reg: stay.

Part
10/5 Bench

4.5.99

It is submitted by Shri P.C. Acharya, learned Counsel for the petitioner that pleadings in this case are complete and the matter may be taken up for final disposal. Heard learned Counsel for the petitioner. Shri A.K. Bose wants a short adjournment for arguing the matter. In view of this posted to 11.5.99 as a part-heard matter to be taken up even in the absence of learned Counsel from either side. No further time. Interim order to continue till then.

J. M.
Vice-Chairman
A.S. 99.

Member(1)

Order dated 11-5-99.

Heard Mr. P.C. Acharya, learned counsel for the Applicant and Shri A.K. Bose, learned Sr. Standing Counsel appearing for the Respondents. Hearing in this matter is concluded and orders are reserved. Learned counsel for the petitioner wants to file written note of submission with copy to other side. Let the matter be listed under the heading 'TO BE MENTIONED' on 14-5-1999.

Vice-Chairman

l.m.t.

Member (Judicial)

14.5.99
Learned Counsel for the petitioner Shri P.C. Acharya has filed a memo stating that he wants to withdraw his O.A. for the purpose of approaching the appellate authority. Heard Shri P.C. Acharya learned Counsel for the petitioner and Shri A.K. Bose learned Senior Standing Counsel. In view of memo filed by the learned Counsel for the petitioner O.A. is disposed of as withdrawn.

Vice-Chairman
H.S. 99.

Member(1)